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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/231/ (IB)/2017
NAME OF THE PETITIONER(S) : SREE SANNIDHI FOODS PVT LTD
NAME OF THE RESPONDENT(S) : ORIGIN FOODS LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

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| 1) | A.R. KARUNAKARAN | Counsel for Respondent | A. R. [Signature] |
| 2) | T. Sundararaman | Counsel for petitioner | [Signature] |

ORDER

Counsel for both the parties present. Counsel for Respondent prayed for time to file counter. At request, time is enlarged with the direction that counter will be filed before the next date of hearing. Matter is posted for arguments. Put up on 11.08.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk

Ch. Mohd Sharief Tariq
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)